

(As modified with ref. to Order No. 89, dated 03.10.2015)

HCT-Y1

COURT OF THE  
DISTRICT & SESSIONS JUDGE  
..... TRIPURA : .....

No. ....

Jan ....., 201....

**Sub:** Yearly compiled return in regard to different category of cases pending in the Subordinate Courts-re.

**Ref:** F. 40 (28)(a)-HCT/STT-Y/2013/....., dated ..... on the above subject.

YEARLY COMPILED RETURN IN REGARD TO  
DIFFERENT CATEGORY OF CASES PENDING IN THE SUBORDINATE COURTS  
AT THE END OF THE YEAR, 201....

State: Tripura.

District: ..... Tripura

Sl. No.	Type of Case	No. of cases pending	Remarks
01.	Title Suits		
02.	Money Suits		
03.	RCC Cases		
04.	Misc (J) Cases		
05.	Title Execution Cases		
06.	Money Execution Cases		
07.	Title Appeals		
08.	Money Appeals		
09.	RCC Appeals		
10.	RCC Revision Cases		
11.	Misc. Civil Appeals		
12.	Claim cases u/s. 166, MV Act		
13.	Indian Succession Act/Succession/G & W Act Cases		
14.	Guardianship Cases		
15.	Misc (Probate) Cases		
16.	Title (Probate) Suits		
17.	Title (Matrimonial) Suits		
18.	Appointment of Receiver/Guardian		
19.	Other Family Court matters		
20.	Reference under LA Act		
21.	Reference under ID Act		
22.	Interlocutory matter under ID Act		
23.	Wakf matters		
24.	Departmental Enquiry		
25.	Arbitration (Execution) matters		
26.	Other contested Civil Cases not covered above		
27.	Sessions Cases: <b>Type -I</b>		
28.	Sessions Cases: <b>Type -II</b>		
29.	Criminal Appeals		
30.	Criminal Revisions		
31.	NDPS Act Cases		
32.	Cases under the Protection of Children from Sexual Offences Act, 2012 triable by Special Judge		
33.	Other Cases under Special Act Tried by Sessions Courts		

34.	Warrant Procedure IPC Cases		
35.	Warrant Procedure Cases under other Acts not included in this list		
36.	Summons Procedure IPC Cases		
37.	Summons Procedure Cases under other Acts not included in this list		
38.	Summary Trial Cases under IPC		
39.	Summary Trial Cases under other Acts not included in this list		
40.	PFA Act /FS & S Act Cases		
41.	Electricity Act Cases		
42.	Essential Commodity Act Cases		
43.	Cases under 125, Cr. PC/Muslim Women (Protection on Divorce) Act		
44.	Domestic Violence Act Cases		
45.	NI Act Cases		
46.	MV Act Cases/Traffic Challan Cases		
47.	Excise Act Cases		
48.	Juvenile Act Cases		
49.	Forest Act Cases		
50.	Wild Life Cases		
51.	Labour Act Cases		
52.	Weights & Measures Act Cases		
53.	Foreigners Act Cases/IM(D)T Act Cases		
54.	Cases under Passport Act & Rules made thereunder		
55.	Cinematography/Copy Right Act Cases		
56.	Prevention of Cruelty to Animal Act Cases		
57.	Gambling Act Cases		
58.	Tripura Police Act Cases		
59.	Tripura Shops & Establishment Act Cases		
60.	Cases of Atrocities on SC/ST		
61.	Prevention of Corruption (PC) Act Cases		
62.	Consumer Protection (CP) Act Cases		
63.	Arms Act Cases		
64.	Information of Technology (IT) Act Cases		
65.	Cases investigated by CBI and tried by Special Judicial Magistrates		
66.	Enquiry held as per order of the Hon'ble SC/HC		
67.	Orders on Final Reports		
68.	Confessional Statements u/s. 164 (1), Cr. PC /TI Parade		
69.	Cases settled through Mediation		
70.	Cases disposed of in Lok Adalats/Holiday Courts: a) MAC Cases; b) Matrimonial matters; and c) Other Cases		
71.	Bail Applications u/s. 438 & 439 of Cr.P.C.		
72.	Other Bail Applications		
73.	Other Misc. Cases not covered above		
74.	Other Crl. Cases not covered above		
75.	Cases Tried by the Juvenile Justice Board		
<b>TOTAL</b>			

(Signature of the District & Sessions Judge/Judge, Family Court)